

(b) Government letters dated 26th September, 2008 and 11th November, 2011 have been issued, *inter alia* laying down the policy for grant of Permanent Commission to Women Short Service Commission Officers in specified branches of Army, Navy and Air Force.

(c) Does not arise.

#### **Financial irregularities in DRDO**

2670. SHRI ARVIND KUMAR SINGH:

SHRI PRABHAT JHA:

Will the Minister of DEFENCE be pleased to state:

(a) whether several serious financial and other irregularities have been found in Defence Research Development Organisation (DRDO) in internal audit report of the Ministry;

(b) if so, the details thereof;

(c) whether Government has inquired into the matter and has fixed responsibility with regard to alleged irregularities;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) An Internal Audit of sanctions issued under delegated powers by various Competent Financial Authorities was carried out as an internal review exercise in the entire Ministry of Defence including Defence Research and Development Organisation (DRDO). The concerns raised by the Internal Audit are essentially in the nature of preliminary observations.

(c) and (d) No, Sir. Since the concerns raised by Internal Audit are in the nature of preliminary observations at this stage, the question does not arise.

(e) In view of (c) and (d) above, Question does not arise.

#### **Budgetary support to Sainik Schools**

2671. SHRIMATI T. RATNA BAI: Will the Minister of DEFENCE be pleased to state: